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From:

## Ram Sharma

Registrar (Administration) High Court of Jharkhand, Ranchi.

File No. XXII(6)/NJA/1/2024-25/Apptt.

Letter No. \_\_\_\_/Apptt.

Dated:

To

The Director,

National Judicial Academy, Bhadbhada Road,Suraj Nagar P.O., Bhopal – 462044 (M.P.).

- Sub.:- Regarding nomination of Judicial Officers for NJA Programme "National Seminar on Alternative Dispute Resolution" [P-1457] scheduled to be held on 03<sup>rd</sup> & 04<sup>th</sup> May, 2025 at National Judicial Academy, Bhopal.
- Ref.:- Your Lordship's Letter bearing Ref:. NJA/Dir./Ac.Prog./2024-25/2144 dated 23.08.2024 and this Court's Letter No. 1828/Apptt. dated 17.04.2025.

My Lord,

With reference to the letter(s) on the subject noted above, I am directed to say that the Court has been pleased to <u>exempt</u> Mr. Ajit Kumar Singh, Principal Judge, Family Court, Jamshedpur from attending NJA Programme "National Seminar on Alternative Dispute Resolution" [P-1457] scheduled to be held on 03<sup>rd</sup> & 04<sup>th</sup> May, 2025 at National Judicial Academy, Bhopal.

Further, the Court has been pleased to <u>nominate</u> Mr. Rajesh Kumar No. I, Principal Judge, Family Court, Jamtara for attending NJA Programme "National Seminar on Alternative Dispute Resolution" [P-1457] scheduled to be held on 03<sup>rd</sup> & 04<sup>th</sup> May, 2025 at National Judicial Academy, Bhopal in place of Mr. Ajit Kumar Singh.

This is for your Lordship's kind information and needful.

Yours Sincerely, Sd/- Ram Sharma Registrar (Administration)

Memo No. 1990 /Apptt.

Dated Ranchi the 24 04 2025

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / the Principal District & Sessions Judge, Jamshedpur, Koderma & Jamtara / Officers concerned for information and needful with a direction to follow the "Joining Instructions" of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme with reference to this Court's letter bearing Memo No. 1829/Apptt. dated 17.04.2025.

Registrar (Administration)